

Sl. No.	State/UT	Total Road Accidents	Persons Killed
27.	Uttarakhand	141	94
28.	Uttar Pradesh	2287	1175
29.	West Bengal	1366	620
30.	Andaman and Nicobar Islands	18	1
31.	Chandigarh	134	54
32.	Dadra and Nagar Haveli	NR	NR
33.	Daman and Diu	6	1
34.	Delhi	NR	NR
35.	Lakshadweep	0	0
36.	Puducherry	212	33
TOTAL		61212	18078

NR : Not Reported.

Condition of NH 61 passing through Adilabad

1698. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government's attention has been drawn to the report appearing in the media that NH 61 that passed through Adilabad district is in a bad shape;

(b) whether the funds earmarked for widening of this stretch into a four lane have been left unspent;

(c) whether it is a fact that a toll plaza has been readied at Vanalpahad/Mategaon in Adilabad district to collect taxes; and

(d) the details of action taken to address the above issues?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) NH-61 passing through the Adilabad district is in good condition as the work of rehabilitation and upgradation from Km. 615/0 to 668/6 (Kalyan-Nirmal Road) in Adilabad district to two lane with paved shoulder under NHDP-IV through Engineering, Procurement and Construction (EPC) Basis has been taken up. The work is substantially completed.

(b) The scope of work for widening is mainly two laning with paved shoulders. Provision for four laning in certain urban/built up area only has been provided in the scope of work for widening.

(c) Yes, Sir. The Toll Plaza has been constructed at Km. 633.750 near Mategaon.

(d) The work of rehabilitation and upgradation of existing NH-61 (old NH-222) from Km. 615/0 to 668/6 (Kalyan-Nirmal Road) in Adilabad district to two lane with paved shoulder including four laning in certain urban/built up area has already been taken up to improve the road condition and to ensure smooth flow of traffic which is substantially completed.

Declaration of national highways in Uttarakhand

†1699. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether proposals have been received from Uttarakhand Government for declaring National Highways;

(b) if so, the names of the roads which the State Government has requested to be so declared;

(c) whether the Ministry has approved all the proposals received; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) The Ministry keeps on receiving proposals for declaration of various road stretches in various States, including Uttarakhand, as National Highways (NHs) which are examined keeping in view the requirement of connectivity, *inter-se* priority and availability of funds. The Ministry has declared about 432 kms. of road stretches in the State of Uttarakhand as new NHs since the year 2014-15. The details of these NHs are given in the Statement (*See below*). Apart from this, about 550 kms. of State roads in the State of Uttarakhand has been approved "In Principle" for their declaration as new NHs subject to the outcome of their Detailed Project Reports.

Statement

The details of road stretches declared as NHs in the State of Uttarakhand since the year 2014-15

State	New National Highways No.	Description of National Highways
1	2	3
Uttarakhand	9	The highway starting from its junction with NH-7 near Malaut in the State of Punjab connecting Dabwali, Sirsa, Fatehabad, Hisar, Hansi, Rohtak, Bahadurgarh in

† Original notice of the question was received in Hindi.